

(c) employees drawing Rs. 500 and above per month waiting for Government accommodation as on 15th January, 1961 in relation to those already in possession of Government accommodation in Delhi and New Delhi?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): The position in regard to the accommodation in the General Pool is as follows:—

Percentage of Government servants who have been allotted accommodation.	Percentage of Government servants waiting for allotment of accommodation.	
	<i>Delhi</i>	
(a) Class IV employees	16.6	83.4
(b) Other employees drawing less than Rs. 500 per month.	16.0	84.0
(c) Employees drawing Rs. 500 and above per month.	5.0	95.0
	<i>New Delhi</i>	
(a) Class IV employees	44.3	55.7
(b) Other employees drawing less than Rs. 500 per month	39.0	61.0
(c) Employees drawing Rs. 500 and above per month.	57.4	42.6

Coir Industry in Orissa

447. Shri Chintamani Panigrahi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any Central aid has been given to Orissa during the Second Five Year Plan period for the development of coir industry in Orissa;

(b) if so, the schemes for which this aid was given;

(c) the amount of aid given; and

(d) how much of it was by way of loan and how much was by way of grants?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) The assistance has been given to Cooperative Societies organised for the manufacture of door mats, floor mats and other coir products.

(c) An amount of Rs. 69,750 has been sanctioned during the first four years of the Second Five Year Plan. Sanction for the fifth year will be issued in March, 1961 on the basis of the actual expenditure for the three quarters ending December, 1960 and the estimated expenditure for the quarter January-March, 1961.

(d) Rs. 41,250 as loan and Rs. 28,500 as grant.

Export of Jute Goods to Iran

448. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity and value of jute goods exported to Iran during 1958, 1959 and 1960;

(b) whether there has been a rise in the exports from year to year;

(c) if so, the reasons for the increase; and

(d) whether this reflects a proportionate increase in Indian Jute Products?

The Minister of Industry (Shri Manubhai Shah): (a)

(a) Year	Quantity in tons	Export Value in '000' Rs.
1958	813	11,63
1958	2168	32,65
1960	3063	52,34

(b) Yes, Sir.

(c) The increase may be due, among other things, to the prohibition imposed by the Pakistan Government in September 1959, on the export of jute manufactures to Iran on a barter basis.

(d) No, Sir.

Kyamite Ore

449. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of Kyamite Ore exported from India during 1958, 1959 and 1960;

(b) to which countries it was exported;

(c) what foreign exchange in dollars and sterlings was earned by India as a result of these exports; and

(d) what is the present annual consumption of this ore within the country?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) 19,158 long tons in 1958, 22,335 long tons in 1959 and 15,346 metric tons in 1960 (Jan-Nov.).

(b) Mainly to U. K., U.S.A., Netherlands, Belgium, Denmark, Italy, Australia, France, Japan and West Germany.

(c) Foreign exchange earned in rupee equivalent during 1958 was Rs. 56,70,641; during 1959 Rs. 59,75,201 and during 1960 (Jan-Nov.) Rs. 39,99,888.

(d) About 10,000 tons

Per Capita Income of Landless Labourers

450. Shri Bangshi Thakur: Will the Minister of Labour and Employment be pleased to state:

(a) whether the *per capita* income of the landless labourers of India has gone down by per cent;

(b) whether the *per capita* income of the landless labourers of Tripura has gone down by 45 per cent; and

(c) if so, why that has gone down and what measures Government are adopting to raise it?

The Deputy Minister of Labour (Shri Abid Ali): (a) Separate income data for landless labourers as such were not collected during the Second Agricultural Labour Enquiry. However, the *per capita* income of agricultural labour as a whole appears to have declined by 4.4% between 1950-51 and 1956-57.

(b) Income data collected for Tripura during the Second Agricultural Labour Enquiry were not tabulated separately but were merged with those of Assam, and the *per capita* income of agricultural labour there appears to have gone up by 12.9 per cent during the same period.

(c) Does not arise.

Mug Lamps

451. Shri Rameshwar Tantia: Will the Minister of Labour and Employment be pleased to refer to the reply given to a supplementary on Starred Question No. 334 on the 22nd November, 1960 and state the upto-date position with regard to the use of Mug Lamps in mining?

The Deputy Minister of Planning, Labour and Employment (Shri L. N. Mishra): The Chief Inspector of Mines issued a circular on the 9th May, 1959 to managements of all coal mines advising them to withdraw 'Mug-battis' and similar open lamps from their mines. According to the information available, most of the 'Mug-battis' have since been replaced by hurricane lanterns though there has been some delay in replacement owing to short supply of lanterns.

Exports

**452. { Shri Morarka:
Shri Rajeshwar Patel:**

Will the Minister of Commerce and Industry be pleased to state:

(a) the names of those commodities, the export of which has increased since the setting up of the Export Promotion Directorate;

(b) the extent of such increase; and

(c) the countries to which these increased quantities are exported?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) to (c). The Directorate of Export